

**IN THE COURT OF PRL. DISTRICT AND SESSIONS JUDGE AND I ADDITIONAL
DISTRICT AND SESSIONS JUDGE, BENGALURU RURAL DISTRICT, BENGALURU**
Cause list dated 04.06.2021

MORNING SESSION

1. Misc.40/2020
2. M.A.5/2020
3. Misc. 36/2020
4. A.P.113/2020
5. R.A. 286/2020
6. Spl.C.191/2021
7. Spl.C.192/2021
8. S.C.61/2021
9. S.C.152/2019
- 10.Crl.Misc. 849/2021

AFTERNOON SESSION

- | | |
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| <ol style="list-style-type: none">1. R.A.109/20122. R.A. 114/20203. R.A. 55/20164. R.A. 112/20165. R.A. 42/20206. A.S. 14/20187. A.S. 15/20188. R.A. 124/20189. A.S. 30/201910.A.S. 31/201911.A.S. 32/2019 | <ol style="list-style-type: none">12. A.S. 33/201913. A.S. 35/201914. Crl.R.P. 8/201715. Crl.A. 73/2017 |
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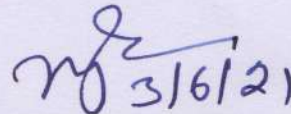
C/c Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -04.06.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl.Case 131/2016	Hearing
2	Spl.Case 540/2018	Hearing
3	Spl.Case 112/2021	Hearing
4	Crl.Misc.579/2021	Hearing
5	Spl.Case 206/2021	Summons
6	Spl.Case 136/2014	Evidence
7	Spl.Case 57/2015	Evidence
8	Spl.Case 67/2015	Evidence
9	Spl.Case 70/2016	Evidence
10	Spl.Case 120/2016	Evidence
11	Spl.Case 140/2016	Evidence
12	Spl.Case 314/2017	Evidence
13	Spl.Case 398/2017	Evidence
14	Spl.Case 32/2018	Evidence
15	Spl.Case 134/2018	Evidence
Afternoon Session		
16	Spl.Case 223/2018	Evidence
17	Spl.Case 283/2018	Evidence
18	Spl.Case 322/2018	Evidence
19	Spl.Case 397/2018	Evidence
20	Spl.Case 98/2019	Evidence
21	Spl.Case 119/2019	Evidence
22	Spl.Case 121/2019	Evidence
23	Spl.Case 400/2019	Evidence
24	Spl.Case 405/2019	Evidence
25	Spl.Case 98/2021	Call on
26	Spl.Case 329/2020	Charge
27	Spl.Case 207/2020	HBC
28	Spl.Case 228/2020	HBC
29	Spl. Case 73/2013	NBW to accused
30	Spl. Case 163/2015	NBW to accused

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 04-06-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
1. EX.5/2019 2. EX.15/2019 3. EX.16/2019 4. EX.17/2019 5. EX.90/2020 6. EX.92/2020 7. EX.94/2020 8. EX.96/2020 9. M.C.199/2020 10. R.A.239/2020 11. M.C.186/2020 12. M.C.124/2020	1. SC.295/2018 2. SC.265/2019 3. SC.302/2019
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
13. R.A.97/2018 14. R.A.265/2020 15. M.C.25/2020 16. R.A.242/2020 17. M.C.231/2020 18. M.C.192/2020 19. R.A.131/2019 20. R.A.233/2020 21. EX.103/2020 22. M.C.134/2020 23. R.A.94/2021 24. M.C.269/2020	4. SC.2/2021 5. SC.91/2021 6. CRL.MISC.830/2021


3/6/21

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 04.06.2021

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A. 78/2017 2) R.A. 70/2018 3) M.C. 254/2020</p> <p><u>Objections:</u> 1) Misc. 16/2020 2) Misc. 25/2020</p> <p><u>For enquiry on I.A.:</u> 1) Misc. 24/2017 2) R.A. 144/2019</p> <p><u>To hear:</u> 1) R.A. 3/2017 2) R.A. 57/2019 3) M.C. 187/2020</p> <p><u>Steps:</u> 1) R.A. 50/2017 2) R.A. 4/2019 3) M.C. 252/2020 4) Misc. 39/2020</p> <p><u>Notice:</u> 1) M.V.C. 19/2020</p>	<p><u>Arguments:</u> 1) CrI.A. 24/2019 2) CrI.A. 92/2019</p> <p><u>Further Arguments:</u> 1) Misc. 14/2017 2) R.A. 40/2018 3) Misc. 14/2019 4) M.A. 11/2019</p> <p><u>Objection:</u> 1) CrI.Misc. 832/2021 2) CrI.Misc. 836/2021 3) CrI.Misc. 842/2021</p> <p><u>Order:</u> 1) CrI.Misc. 809/2021</p> <p><u>Await Report:</u> 1) CrI.Misc. 1525/2015 2) CrI.Misc. 1963/2016 3) CrI.Misc. 1622/2017</p>

Sd/-

7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DISTRICT AND SESSIONS COURT, BRD,
BENGALURU, DATED 04.06.2021**

MORNING SESSION

AFTERNOON SESSION

STEPS

1) R.A. 89/2019

Evidence

2) M.C. 117/2020

3) M.C. 212/2020

Objection

4) Misc 75/2020

5) Misc 76/2020

6) Misc 77/2020

7) Misc 78/2020

8) Misc 79/2020

9) Misc 80/2020

10) Misc 81/2020

11) Misc 82/2020

12) Misc 83/2020

13) Misc 84/2020

14) Misc 85/2020

15) Misc 86/2020

16) Misc 87/2020

17) Misc 88/2020

18) Misc 89/2020

19) Misc 90/2020

Evidence

1) SC 125/2015

ARGUMENTS.

2) Crl.Misc. 602/2021

Objection

6) SC 148/2020

20) Misc 91/2020

21) Misc 92/2020

22) Misc 93/2020

23) Misc 94/2020

24) Misc 95/2020

25) Misc 96/2020

26) Misc 97/2020

27) Misc 98/2020

28) Misc 99/2020

29) Misc 100/2020

30) Misc 101/2020

31) Misc 102/2020

32) Misc 103/2020

33) Misc 104/2020

34) Misc 105/2020

35) Misc 106/2020

36) Misc 107/2020

37) Misc 108/2020

38) Misc 109/2020

39) Misc 110/2020

NBW TO ACCUSED

7) SC 22/2021

Objection

8) Crl.Misc. 833/2021

9) Crl.Misc. 835/2021

JUDGEMENT

SC 149/2016

ORDER

CRL.R.P. 67/2018

Crl.Misc. 811/2021

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 0406-2021.

Morning Session

<u>Civil</u>	<u>Criminal</u>
1. MA 43/2013	10. SC 143/2020
2. Misc. 17/2020	11. SC 94/2021
3. P & SC 36/2019	12. Crl.Misc.841/2021
4. P & SC 39/2020	13. Spl.C.17/2013
5. RA 82/2020	14. Spl.C.134/2013
6. MA 82/2020	15. Crl.A.51/2017
7. RA 114/2019	
8. P & SC 4/2021	
9. RA 152/2018	

Afternoon Session

<u>Civil</u>	<u>Criminal</u>
1. RA 195/2019	10. Crl.R.P.129/2018
2. RA 186/2013	11. SC 236/2019
3. RA 196/2013	12. SC 96/2021
4. RA 13/2017	13. SC 186/2017
5. RA 14/2017	14. SC 343/2019
6. RA 169/2013	15. SC 166/2015
7. Misc.164/2014	
8. RA 107/2019	
9. MA 43/2020	

Sd/-

Date : 0106-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 04.06.2021**

Sl. No.	Case No.	Stage
1	Com AA 28/2021	Hearing
2	Com AA 7/2021	Hearing
3	Com AA 31/2021	Hearing
4	Com OS 633/2021	Await Orders
5	Com Misc 39/2021	Await Orders
6	Com Misc 4/2021	Await Orders
7	Com MISC. 5/2021	Await Orders
8	Com Misc 6/2021	Await Orders
9	Com Misc 7/2021	Await Orders
10	Com Misc 8/2021	Await Orders
11	Com Misc 9/2021	Await Orders
12	Com Misc 12/2021	Await Orders
13	Com Misc 13/2021	Await Orders
14	Com Misc 14/2021	Await Orders
15	Com Misc 15/2021	Await Orders

AFTER NOON SESSION

Sl. No.	Case No.	Stage
1	Com Misc 16/2021	Await Orders
2	Com Misc 17/2021	Await Orders
3	Com Misc 18/2021	Await Orders
4	Com Misc 195/2021	Await Orders
5	Com Misc 21/2021	Await Orders
6	Com Misc 24/2021	Await Orders
7	Com Misc 25/2021	Await Orders
8	Com Misc 26/2021	Await Orders
9	Com Misc 27/2021	Await Orders
10	Com Misc 28/2021	Await Orders
11	Com Misc 30/2021	Await Orders
12	Com Misc 31/2021	Await Orders
13	Com Misc 33/2021	Await Orders
14	Com Misc 34/2021	Await Orders
15	Com Misc 38/2021	Await Orders

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X Addl. District and Sessions Judge,
BRD, Bengaluru

X Addl. District & Sessions Judge
Bengaluru Rural District,
Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

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PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 04-06-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidnce</u>			
1) SPL.C	53/2015		
2) SPL.C	89/2015		
3) SPL.C	199/2015		
4) SPL.C	53/2016		
5) SPL.C	246/2016		
6) SPL.C	184/2017		
7) SPL.C	59/2019		A
8) SPL.C	73/2020		A
9) SPL.C	210/2020		A
10) SPL.C	1/2021		A
<u>COGNIZANCE</u>			
11) SPL.C	219/2021		A
<u>Charge</u>			
12) SPL.C	118/2020		A
<u>HBC</u>			
13) SPL.C	507/2020		A
14) SPL.C	47/2021		A
<u>NBW TO ACCUSED</u>			
15) SPL.C	170/2014		
<u>Objection</u>			
16) SPL.C	94/2017		
<u>FDT</u>			
17) SPL.C	519/2020		A
<u>Nbw to Accused and Notice to sureties</u>			
18) SPL.C	76/2014		
19) SPL.C	54/2016		
20) SPL.C	95/2017		
21) SPL.C	269/2019		A
22) SPL.C	191/2020		A
